

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 36426/2014
VAIBHAV MISHRA Petitioner(s)

VERSUS

ELECTRICITY SERVICE COMMISSION, U.P. POWER CORPORATION LTD. AND
ORS. Respondent(s)
WITH
SLP(C) No. 8601/2015
(With appln.(s) for exemption from filing O.T. and Office Report)

Date : 22/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Arjun Singh, Adv.
Mr. Sridhar Potaraju, Adv.
Mr. Krishna K. Singh, Adv.
Ms. Anindita Pujari, Adv.

For Respondent(s)

Mr. Ashwani Kumar Dubey, Adv.
Mr. Prateek Bhatia, Adv.
Mr. Gaurav Sharma, Adv.
Mr. R. D. Upadhyay, Adv.
Mr. Akarsh Garg, Adv.
Mr. Sunil Kumar Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 36426/2014

Counter affidavit of all the six respondents is awaited.

Be filed within four weeks, as last opportunity.

SLP(C) No. 8601/2015

Signature Not Verified

Respondent Nos.1 and 4 to 12 are yet to be served. The

Digitally signed by
Rupam Dhamija
Date: 2015.07.25

Ld. Counsel for the petitioner to take fresh steps to effect
11:33:33 IST
Reason:

service within four weeks.

Item No.82 -2-

Respondent Nos.2 and 3 to file counter affidavit within
four weeks.

List again on 28.9.2015.

8 ITEM NO.82 (RACHNA GUPTA)
Registrar
REGISTRAR COURT. 1 SECTION XI

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(RACHNA GUPTA)
Registrar